

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3487  
ANSWERED ON:18.03.2015  
PATENT SIMPLIFICATION FUND  
Joshi Shri Chandra Prakash

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) the amount allocated, sanctioned and utilised under the Technology Development Programme by Patent Simplifying Centres/Cells during the last two years and the current year;
- (b) whether the Government proposes to set up a Patent Simplification Fund;
- (c) if so, the details and the main objectives thereof;
- (d) whether the Government has reviewed the likely effects on the indigenous trade as a result of the setting up of such centres/fund; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY)

(a) The Ministry of science & Technology does not provide any financial support for Patent Simplification Centres/Cells under the Technology Development Programme. However, the Ministry has been implementing Patent Facilitation Cell Programme (PFCP) for providing funding support to Patent Facilitation Cell (PFC) created at Technology Information, Forecasting and Assessment Council (TIFAC) an autonomous body of the Ministry. The key objective of the cell is to create awareness on Intellectual Property Rights (IPRs), facilitate patent search, patent filing and patent maintaining services on behalf of inventors etc. In addition, under Patent Facilitation Cell Programme (PFCP) the Ministry has also established 24 Patent Information Centers (PICs) at various State S&T Councils and 71 Intellectual Property Cells in Universities (IPCUs) to carry out the work related to awareness on Intellectual Property Rights (IPRs) including patents, copyrights, geographical indicators etc. at the state level. The details on the amount allocated, sanctioned and utilized under the Patent Facilitation Cell Programme (PFCP) during the last two years and the current year are given below:

Year	Rs. in Crore		
	Allocation	Sanctioned#	Utilized
2012-13	2.98	2.42	1.53
2013-14	2.98	2.13	1.83
2014-15	2.98	1.85	#1.19
Total	8.94	6.40	4.55

# Sanctioned amount is the funds available in Programme after Revised Estimates(RE)

#Exact utilization will be known in 2015-16

- (b) The Government has not proposed to set up a Patent Simplification Fund so far.
- (c) to (e): Does not arise.